

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 34779/2016

(Arising out of impugned final judgment and order dated 30-05-2016 in SA No. 1082/2014 passed by the High Court Of Judicature At Allahabad)

CHANDRA KANTA JAWAHAR LAL PUBLIC
CHARITABLE TRUST AND ORS

Petitioner(s)

VERSUS

SHRI GAUTAM ROHTAGI & ANR.

Respondent(s)

Date : 12-10-2017 This petition was mentioned today.

CORAM : HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Ms. Malini Poduval, AOR

For Respondent(s) Mr. Diggaj Pathak, AOR (Mentioned by)

UPON being mentioned by counsel the Court made the following
O R D E R

The matter is scheduled to be listed on 05.01.2018.

The matter shall retain its position on that date.

(JAYANT KUMAR ARORA)
COURT MASTER

(SNEH LATA SHARMA)
COURT MASTER